

Central Administrative Tribunal,  
Principal Bench: New Delhi

MA No.1526/96  
IN  
OA No.735/96

New Delhi this the 31st day of July 1996.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)  
Hon'ble Mr K.Muthukumar, Member (A)

Sh. Madhuban  
S/o Sh. Basant Ban  
Village Al Jaipur Kheet  
P.O.Kaurala  
Distt. Moradabad.

&

Others ...Applicants.

Versus

Union of India through

1. The General Manager  
Northern Railway  
Baroda House  
New Delhi
2. Divisional Railway Manager  
Northern Railway  
Moradabad
3. Divisional Engineer  
Northern Railway  
Moradabad.

...Respondents.

(By Advocate: Sh. H.K.Gangwani)

O R D E R (Oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

This MA 1526/96 has been filed by the applicants seeking permission to withdraw the original application on the ground that they do not consider it worthwhile to prosecute the same any further. Hence the MA is allowed. The OA No.735/96 is closed as withdrawn.

  
(K.Muthukumar)  
Member (A)

  
(A.V.Haridasan)  
Vice Chairman(J)

aa..